

[English]

Additional Lines on Santragachi-Panskura and Panskura-Kharagpur Routes

7442. SHRI SATYAGOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey work undertaken for construction of fourth railway line between Santragachi and Panskura and third line between Panskura and Kharagpur sections of South Eastern Railway has been completed; and

(b) if so, the details thereof and if not, the reasons for delay?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Survey for the third line between Panskura and Kharagpur has since been completed and the report is under examination. The survey for the fourth line between Santragachi and Panskura has also been completed and the report is under compilation.

(b) The third line between Panskura and Kharagpur (45 km) is estimated to cost Rs. 77.44 crores. The delay in compilation of the report for the fourth line was due to the fact that exhaustive data had to be collected. Moreover, certain other important surveys had also to be done concurrently.

[Translation]

Clearance of Irrigation Project of Madhya Pradesh

7443. SHRI KAMMODI LAL JATAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government of Madhya

Pradesh has sent Kuno-Aisah and Beretha irrigation projects of Morena district to Union Government for approval; and

(b) if so, the time by which these projects are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b). No such projects have been received at the Centre for technical appraisal.

Catering and mending contracts

7444. SHRI JAGDISH AWASTHI: Will the Minister of RAILWAYS be pleased to state:

(a) the criteria adopted for allocation of work to a Cooperative Society regarding allotment of catering and mending and other contracts in the Railways;

(b) whether area of operation of a local cooperative society can be deemed to operate in the entire Indian Railways or in two or more zones;

(c) whether a similar local cooperative society of Muzaffarpur (Bihar) has been awarded contract of operating Pantry Car in Gorakhpur-Bombay-V.T. Train in violation of rules;

(d) if so, whether enquiries have been made in this regard; and

(e) if so, further action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The general criterion for a Cooperative Society to be considered for allotment of work on Railways is that it should be a registered, genuine and bonafide Cooperative Society.